

USHDEV ENGITECH LIMITED

(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 26 April 2023)

Summary of Claims as on 6th February 2024:

S. No	Category of Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Claims Acceptable (Rs.)*	Claims not Acceptable (Rs.)* (Rs.)	Claims under verification (Rs.)
1.	Secured Financial Creditors (Form C)	-	-	-	-	-	-
2.	Unsecured Financial Creditors (Form C)	51,77,26,897	25,00,00,000	-	-	-	26,77,26,897
Total Financial Creditor claims		51,77,26,897	25,00,00,000	-	-	-	26,77,26,897
3.	Operational Creditors (Government Dues, Form B)	47,587,935	-	4,74,95,270	92,665	-	-
4.	Operational Creditors (Other than Workmen, Employees and Government Dues, Form B)	52,954	34,153	-	6,061	-	12,740
5.	Operational Creditors (Employees, Form D)	-	-	-	-	-	-
Total Operational Creditor claims		4,76,40,889	34,153	4,74,95,270	98,726	-	12,740
Grand Total		56,53,67,786	25,00,34,153	4,74,95,270	98,726	-	26,77,39,637

Notes:

1. The above claims are as per the information received from the claimants in Form B till 6th February 2024.
2. Claims Acceptable/ Not Acceptable are the claims received by the RP after issuance of request for resolution plans as per Regulation 36B of the CIRP Regulations and categorized as such for collation, upon verification. Treatment of the same will be subject to the recommendation of the CoC and directions of the NCLT in the application for condonation of delay to be filed by the Resolution Professional in terms of regulation 13(1C)(b) of the IBBI (Insolvency Resolution for Corporate Persons) Regulations, 2016.
3. The claim admitted/ acceptable is based upon a verification of proof of claim and is subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditor.
4. Amount under verification relate to those claim/components of claim for which verification is pending.
5. No other claims have been received.

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List of claims by Unsecured Financial Creditors as on 6th February 2024

S. No	Financial Creditor	Facility	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Claims under verification (Rs.)	Voting %	Secured
1	ICICI Bank Limited	Corporate Guarantee	51,77,26,897	25,00,00,000	-	26,77,26,897	100	No

Notes:

1. The list of Unsecured Financial Creditors is as per claims received in Form C till 6th February 2024.
2. The status of claim has been communicated to the Unsecured Financial Creditor.
3. The claim admitted is based upon a verification of proof of claims and is subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditor.
4. Amount under verification relate to those claim/components of claim for which verification is pending.
5. No other claims have been received.

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List of claims by Operational Creditors as on 6th February 2024

S. No	Operational Creditor	Sub-Category	Claims Filed (Rs)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Claims Acceptable (Rs.)	Claims not Acceptable (Rs.)	Claims under verification (Rs)
1.	IDBI Trusteeship Services Limited	Other than Workmen, Employees and Government Dues	34,153	34,153	-	-	-	-
2.	The Income Tax Officer, Ward 12(3), Pune	Other than Workmen and Employees	4,74,95,270	-	4,74,95,270	-	-	-
3.	National Security Depository Ltd	Other than Workmen, Employees and Government Dues	18,800.81	-	-	6,061	-	12,739.81
4.	Department of Goods and Service Tax, Government of Maharashtra	Other than Workmen and Employees	92,665	-	-	92,665	-	-

Notes:

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3. The claim admitted/ acceptable is based upon a verification of proof of claim and is subject to revision/ substantiation/ modification based on any additional information/evidence/clarification/ revised claim being received from the respective creditor.
4. Amount under verification relate to those claim/components of claim for which verification is pending.
5. No other claims have been received.